

29. रेलवे कालोनी, भावनगर पारा, भावनगर
30. बोरमगांव, जिला अहमदाबाद-382150
31. सबरमती, नई रेलवे कालोनी, जिला अहमदाबाद
32. गांधीधाम रेलवे कालोनी, पो० गांधीधाम जिला कच्छ-370203
33. इफको गांधीधाम, पो० उदयनगर, जिला-कच्छ 370203
34. पोखंदर, रेलवे कालोनी, एरो-डम रोड

वैदिक गणित को विद्यालय स्तर की शिक्षा में एक विषय के रूप में शामिल किया जाना

***133. श्री अजयत जोशी :** क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार "वैदिक गणित" को विद्यालय स्तर के पाठ्यक्रम में शामिल करने का विचार रखती है ;

(ख) यदि हां, तो उसका ब्यौरा क्या और इसे कब तक कार्यान्वित कर दिए जाने की संभावना है ; और

(ग) उन राज्यों के नाम क्या हैं जहां कुछ विद्यालयों ने वैदिक गणित के शिक्षण में अभिरुचि दिखाई है ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

(ग) किसी राज्य सरकार या स्कूल ने इस संबंध में राष्ट्रीय औद्योगिक प्रशिक्षण परिषद से सम्पर्क नहीं किया है जो राष्ट्रीय स्तर पर पाठ्यक्रम विकास के लिए निर्धारित एजेंसी है ।

Ban on Transfer of immovable properties in Delhi

***134. SHRI MURLIDHAR CHAND-RAKANT BHANDARE:**
SHRI BEKAL UTSAHI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is a ban on registration of transfer of immovable properties in Delhi if so, what are the details thereof;

(b) whether large-scale transfer of such properties is affected through 'power of attorney', resulting in large scale generation of black money and unregistered transfers; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): (a) No, Sir.

(b) It is reported by Delhi Administration that transfers of leasehold immovable properties in Delhi do take place through power of Attorney.

(c) A proposal to make power of Attorney transactions, compulsorily registrable in order to ensure their validity beyond 12 months is under examination of the Government.

Linking of Surplus and Scarcity Zones

***135. SHRI S. MADHAVAN:** Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government have received any proposal from the Central Water Commission and the National Water Development Agency to link the surplus and the scarcity zones in the country unto: the Himalayan River Development Plan and the Peninsular River Development Plan; and

(b) if so, what are the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The erstwhile Ministry of Irrigation (now Ministry of Water Resources) have formulated a National Perspective for Water Resources Development which comprises of two